

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4940
ANSWERED ON:26.04.2000
FOOD PROCESSING INDUSTRIES
ASHOK NAMDEORAO MOHOL;P.D. ELANGO VAN

Will the Minister of AGRICULTURE be pleased to state:

- (a) the fruit based food processing industries functioning in the country, State-wise particularly in Maharashtra;
- (b) the schemes formulated by the Union Government to encourage the fruit processing industry in future; and
- (c) the norms fixed by the Government to set up a fruit based food processing industry in the country ?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES

(SHRI SYED SHAHNAWAZ HUSSAIN)

(a): A statement giving the state-wise break-up of the number of units registered under Fruit Products Order, 1955 is attached. Out of a total of 4589 units, 948 units are in Maharashtra.

(b): The Department of Food Processing Industries provides support to facilitate overall growth of food processing sector including fruit processing. Under its plan schemes, the Department provides concessional finance to food processing industries. Besides, other agencies like National Horticulture Board (NHB), Agricultural and Processed Food Export Development Authority (APEDA), National Co-operative Development Corporation (NCDC), also provide assistance under their respective schemes. This sector has also been included as priority sector for providing loan by Financial Institutions.

(c): Norms are laid down for setting up of fruit processing industries in the Fruit Products Order, 1955 with regard to sanitation & hygiene, area of production, availability of potable water, plant & machinery etc.

STATEMENT REFERRED TO IN PART (A) OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO. 4940
26.04.2000.

STATE WISE BREAK UP NUMBER OF UNITS LICENCED UNDER FRUIT PRODUCTS ORDER 1955 FOR FRUIT I
PRODUCTS AS ON 01.01.2000

NAME OF THE STATE NO. OF LICENCES

Andaman & Nicobar Islands	3
Andhra Pradesh	286
Arunachal Pradesh	3
Assam	23
Bihar	63
Chandigarh	60
Dadra & Nagar Haveli	7
Delhi	333
Goa, Daman & Diu	84
Gujarat	224
Haryana	139
Himachal Pradesh	99
Jammu & Kashmir	81
Karnataka	248
Kerala	394
Madhya Pradesh	105
Maharashtra	948
Manipur	9
Meghalaya	14
Mizoram	3
Nagaland	4
Orissa	42
Rajasthan	93
Pondicherry	12
Punjab	341

Sikkim	3
Tamil Nadu	135
Tripura	4
Uttar Pradesh	542
West Bengal	294
TOTAL	4589